


F.No. 29(78)/CESTAT/Admn./06
Customs Excise & Service Tax
Appellate Tribunal
West Block No.2, R.K. Puram,
New Delhi - 66.

Dated : 03.10.2017

ORDER

In partial modification of order dated 11.07.2017 the Local Purchase Committee for CESTAT, Mumbai is re-constituted as under :

- | | | |
|---|---|----------|
| 1. Shri Manas Kumar Sinha, Asstt. Registrar | - | Chairman |
| 2. Shri P.J. Joseph, SPS | - | Member |
| 3. Shri V. K. Sinha, SPS | - | Member |


(Bineesh Kumar K.S.)
Deputy Registrar

Copy to :

1. SPS to Hon'ble Senior Member, CESTAT, Mumbai.
2. PA to Hon'ble Registrar, CESTAT, New Delhi
3. The Deputy Registrar, CESTAT, Mumbai .
4. The Accounts Officer, CESTAT, New Delhi.
5. Individual concerned.
6. Guard file/ Office copy